

**GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
RAJYA SABHA**

**UNSTARRED QUESTION NO. 141
TO BE ANSWERED ON 18 July, 2022**

Excise duty on petrol

141 Shri Raghav Chadha:

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) the number of times Government has increased the excise duties on petrol and diesel since 2016;
- (b) the current taxes levied on petrol by Government and the percentage rise in it since 2016;
- (c) the current value of excise duty imposed by Government on petrol; and
- (d) the amount of excise collected by Government, year-wise since 2016 to current Financial Year?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

(a) to (c): The rates of Central Excise duty on Petrol and Diesel since 2016 are as under:

Motor Spirit (Petrol) (Rs./Ltr)

Effective From	02-Jan-16	16-Jan-16	31-Jan-16	04-Oct-17	05-Oct-18	06-Jul-19
Total Excise Duty	19.73	20.48	21.48	19.48	17.98	19.98

Effective From	14-Mar-20	06-May-20	02-Feb-21	04-Nov-21	22-May-22
Total Excise Duty	22.98	32.98	32.90	27.90	19.90

Diesel (Rs./Ltr)

Effective From	02-Jan-16	16-Jan-16	31-Jan-16	04-Oct-17	05-Oct-18	06-Jul-19
Total Excise Duty	13.83	15.83	17.33	15.33	13.83	15.83

Effective From	14-Mar-20	06-May-20	02-Feb-21	04-Nov-21	22-May-22
Total Excise Duty	18.83	31.83	31.80	21.80	15.80

(d): The amount of excise duty collected by Government from petroleum sector is as under:

Year	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22
Excise duty (Rs./crore)	2,42,691	2,29,716	2,14,369	2,23,057	3,72,970	3,63,305

The above is based on data provided to Petroleum Planning and Analysis Cell (PPAC) by 16 major oil & gas companies

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